

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-07-2024 AT 10:30 AM**

CP No. 45/241/HDB/ 2023

AND

IA (CA) 69, 77, 76, 104, 117, 141 & 142/2024 in CP No. 45/241/HDB/ 2023

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Escientia Life Sciences & ors

...Petitioner

AND

Escientia Advanced Sciences Pvt Ltd & Others

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned senior counsel Mr Vivek Reddy, along with Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present physically.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present physically.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically. Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

IA (CA) 69/2024

Heard learned senior counsel for applicant in part. For continuation, matter adjourned to 02.07.2024.

IA (CA) 77/2024

Let this IA also be listed along with IA No 69/2024 and both these IAs will be reserved for orders on conclusion of submissions in IA No 69/2024.

IA (CA) 76/2024

For hearing, matter adjourned to 02.07.2024.

IA (CA) 104/2024

For hearing the respondent nos 4 to 6, matter adjourned to 02.07.2024.

IA (CA) 117/2024

Arguments concluded. Matter adjourned to 02.07.2024.

IA (CA) 141/2024

For hearing, matter adjourned to 02.07.2024.

IA (CA) 142/2024

For hearing, matter adjourned to 02.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)